

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-55-2020**

Farid Veljee ... Petitioner

Versus

Corporation of the City of Panaji &amp; Ors. ... Respondents

Mr. Abhay Nachinolkar, Advocate for the Petitioner.

Mr. A.D. Bhobe, Advocate for Respondent No.1.

Shri Anthony D'Silva, Advocate for Respondent No.3.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 10<sup>th</sup> July 2020****P.C. :**

It seems the second respondent is yet to be served. The Registry will verify the stage of the notice; that is whether it has been sent and whether there has been any communication from the Postal Authorities.

2. To ascertain whether notice is served on the second respondent, who is said to be the original complainant, post the matter on 24.07.2020.
3. The interim protection granted earlier continues until then.

**DAMA SESHADRI NAIDU, J.**

NH